

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 175 of 2020

IN THE MATTER OF:

Regional Director **...Appellant**

Vs.

Nanak Consultants Pvt. Ltd. & Ors. **...Respondents**

Present:

For Appellant: **Ms. Apoorva Chowdhury, Advocate**

For Respondent: **Mr. Saurabh Kalia, Mr. Rajiv Malik Advocates**

ORDER

(Through Virtual Mode)

04.02.2021: In terms of the Order dated 19th January, 2021, Learned Counsel for Appellant have filed the Rejoinder on behalf of the Appellant on 2nd February, 2021 which is taken on record.

In terms of the order dated 21st December, 2020 both the parties are directed to file their written submissions not exceeding three pages along with the case law which they propose to rely within two weeks.

Both the parties are directed to exchange their written submissions.

List this matter on **17th March, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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